

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**19. IA 1734/2021 -33 - For Liquidation IA 2147/2021 -for reversal  
transaction IA 140/2022 -contempt application IA 2802/2023 -  
contempt application In C.P. (IB) -65(MB)/2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - Sanjay Ruia  
V/s  
Magna Opus Hospitality Pvt Ltd & Ors.**

**Section: 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.1734/2021, IA.No.2147/2021, IA.No.140/2022,**  
**IA.No.2802/2023:** - Adv Devul Dighe appeared for the Applicant in  
IA.No.2802/2023 and Respondents in IA.No.2147/2021 and  
IA.No.140/2022 through VC. Adv. S. K. Gupta appeared for the  
Respondent through VC. List this matter on **13.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**